RAJYA SABHA

Income Tax raids in Jharkhand

4099. SHRI AJAY MAROO : Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) the details of raids conducted by the Income Tax Department in the year 2002 in the State of Jharkhand;

(b) the details of these raids separately for Industrial houses. Business concerns and Government officials;

(c) the unaccounted amount unearthed during these raids in terms of tax evasion; and

(d) whether Government agrees that no information be given to media till the time these are verified; if so, what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI GINGEE N. RAMACHANDRAN) : (a) to (c) During year 2002, Income Tax Department conducted searches in 12 Groups in the State of Jharkhand which included search in case of one Government Official and remaining in case of business concerns. Details of seizure affected during these searches are :

Cash	Rs. 2,10,76,902/-
Jewellery	Rs. 32,01,327/-
Other Assets	Rs. 80,12,497/-
Deemed Seizure	Rs. 1,63,68,186/-
TOTAL	Rs. 4,86,58,912/-

(d) Information to the press is generally given without disclosing the identity of the persons searched.

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